BEFORE THE ADJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD

C.P. (I.B) No. 5/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.03.2019

Name of the Company: Phoenix ARC Pvt Ltd.
(Trustee of Phoenix Trust FY 14-9)
V/s.
Nagaur Water Supply Company Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Achish C. Doshi	PCS	Applicants	[illegible]
2.	Shreyprataap S. Singh behalf of S.P. Majmudar	Adv.	Respondents	[illegible]

ORDER

The petitioner is represented through their learned PCS.

None appeared on behalf of the Respondent.

The learned PCS for petitioner filed the rebuttal documents.

List the matter for hearing on 10.04.2019

Later on

Learned Lawyer appeared on behalf of the Respondent.

MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 7th day of March, 2019

HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL

AP